



OFFICE OF THE COMMISSIONER OF CUSTOMS, AIR CARGO COMPLEX  
(EXPORT), NEW CUSTOM HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037

C.No. VIII(30)Cus./ACE/NCT/Standing Order/484/2018

333-340  
07.05.19

Date: 07.05.2019

Public Notice No. 1/2019

Customs — Clearance of import of shipments under CBE-XII at New Courier Terminal, I.G. I. Airport, New Delhi — reg.

In order to ensure that large number of gift shipments arriving at EICI Terminal of New Courier Terminal (NCT), New Delhi do not suffer demurrage and to allow expeditious clearance of CBE-XII (which account for more than 65% of the total arrivals in the EICI Terminal), the following procedure is prescribed:

- i. All the CBE-XII shipments consigned to Northern Zone covering Delhi, Haryana, Punjab, Himachal Pradesh, Jammu & Kashmir, Uttar Pradesh and Uttaranchal, shall be processed and cleared for home consumption from NCT, Delhi.
- ii. CBE-XII shipments consigned to the rest of the country, shall be allowed clearance on transshipment for Customs clearance by the nearest Courier Terminal based on the consignee address.
- iii. The process of transshipment shall be carried out in terms of applicable provisions of Customs Act, 1962, related Transshipment Regulations and Board's Circulars issued on the subject.

Difficulties, if any, in implementation of above procedure may be brought to the notice of the undersigned.

This public notice is being issued with the approval of the Commissioner of Customs (Air Cargo Exports) and shall come into operation w.e.f. 16.05.2019.

(Jayant Sahay)  
Addl. Commissioner of Customs  
ACC(Export), New Delhi

Copy forwarded to:

1. Chief Commissioner of Customs (DZ), New Custom House, New Delhi
2. Chief Commissioner of Customs (Preventive), New Custom House, New Delhi
3. Commissioner of Customs (General), New Custom House, New Delhi
4. Commissioner of Customs (Import), New Custom House, New Delhi
5. M/s DHL / M/s Fedex / M/s EICI, NCT, Delhi
6. Guard File

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